

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 124
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce

.... Applicant/petitioner

v.

M/s. Sonear Industries Ltd. & Anr.

.... Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 07.01.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

Ms. Shweta Thakur, Adv.

For the Respondent

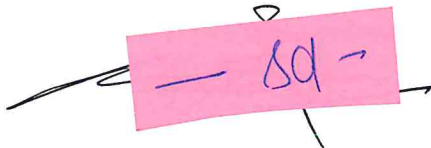
Mr. Anirudh Bakhru & Mr. Ayush Puri, Adv.

ORDER

CA-2481(PB)/2019

An affidavit of service is filed but no proof of complete service is shown by way of tracking report. Let proper service affidavit be filed.

List on 28.01.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

07.01.2020
Ritu Sharma